

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 30.08.2012

OA No. 484/2011

None present for applicant.
Mr. V.S. Gurjar, counsel for respondents.

Even in the second round, nobody appeared on behalf of the applicant. It appears that the applicant is not interested to prosecute the Original Application. Therefore, the Original Application stands dismissed in default for non-prosecution on behalf of the applicant.



(JUSTICE K.S. RATHORE)
JUDICIAL MEMBER

Kumawat